

ITEM NO.69

COURT NO. 14
(HEARING THROUGH VIDEO CONFERENCING)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.9267/2021

JAI KARAN SINGH

Petitioner

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 54286/2021 -FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54285/2021 -FOR EXEMPTION FROM FILING O.T.)

Date : 03-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBERS]

For Petitioner(s) Mr. Sudhir Mendiratta, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the Office Report, the Detention Certificate records that the petitioner has surrendered on 12th October, 2021.

Hence, the delay in filing the Detention Certificate is condoned

Registry to process the petition for listing it before the appropriate Bench.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(V.M.BHATNAGAR)
BRANCH OFFICER